

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.219 – IA/71(AHM)2024
In
C.P.(IB)/179(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s
Harjibhai Popatbhai Ghanva

.....Applicant

.....Respondent

Order delivered on 05/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant :Mr. Saurabh S. Rachchh, Ld. Adv.
For the RP :Mr. Vinod Tarachand Agrawal

ORDER

Since, as the Hon'ble Member (J) is holding another Bench at 3.00 p.m. in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 19.02.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)